

ORISSA HIGH COURT

FILING REPORT AS ON :09/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/15872/2026	M/S. S.M CONSULTANTS VS THE CHIEF ENGINEER NATIONAL HIGHWAYS,ODISHA	ABHISEK DASH VS SK. ZAFARULLA	// () //	AOD20240000186C202600029
2	D-BLAPL/10619/2026	RUKMANI SHA VS STATE OF ODISHA	SK. ZAFARULLA VS SURYAKANTA DWIBEDI	BRAJARAJNAGAR /64 /2026 () //	
3	D-BLAPL/10620/2026	BIJAYA KUMAR BARIK @ BIJAYA BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS SURYAKANTA DWIBEDI	SATYABADI /119 /2023 () //	
4	D-BLAPL/10621/2026	ARAKSHIT NAG @ ARAKHITA NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS SANJIB KUMAR BHANJADEO	BELPARA /251 /2020 () //	
5	D-BLAPL/10625/2026	SIBARAM NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS BHABANI SHANKAR DASPARIDA	TUMUDIBANDHA /22 /2026 () //	
6	D-BLAPL/10626/2026	BRAJAKISHOR KSHETRI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS TARA PRASAD MOHAPATRA	TARBHA /242 /2025 () //	
7	D-BLAPL/10630/2026	DIPU @ DEEPAK PANDA @ DIPAK PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS JUGALA KISHORE PANDA	BRAHMAGIRI /19 /2026 () //	
8	D-BLAPL/10632/2026	KARTIKA BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS RAKESH BEHERA	BOUDH /300 /2025 () //	
9	D-BLAPL/10635/2026	MANOJ DAS VS STATE OF ODISHA	RAKESH BEHERA VS AVIRAM PATRA	BARI RAMCHANDRAPUR /106 /2026 () //	
10	D-BLAPL/10640/2026	KARTIKESWAR JAGDALA VS STATE OF ODISHA	AVIRAM PATRA VS SANJIB KUMAR BHANJADEO	CYBER CRIME AND ECONOMIC OFFENCES, SONEPUR /1 /2026 () //	
11	D-BLAPL/10643/2026	NANDAN PAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS STATE OF ODISHA	TUMUDIBANDHA /22 /2026 () //	

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12	D-BLAPL/10646/2026	CHUDAMANI @ CHUDARAM SETH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /58 /2026 () //	
13	D-BLAPL/10647/2026	SADAM MAJID HUSSAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL SADAR /30 /2025 () //	
14	D-BLAPL/10651/2026	RAGHUPALI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
15	D-BLAPL/10653/2026	RINA DIGAL VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 () //	
16	D-BLAPL/10658/2026	ALAMIN SK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BARIPADA TOWN /94 /2026 () //	
17	D-BLAPL/10660/2026	BIPLAB KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 () //	
18	D-BLAPL/10674/2026	NARAYAN PAPUL VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /117 /2025 () //	
19	D-BLAPL/10675/2026	INDRAJIT PADHI VS STATE OF ODISHA	GHANASHYAM DASH VS	/ / () //	AOD20240000821C202600009
20	D-BLAPL/10681/2026	BULU PARIDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PATTAPUR (DIGAPAHANDI) /58 /2026 () //	
21	D-BLAPL/10683/2026	PRITAM BAGH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	CYBER CRIME AND ECONOMIC OFFENCES, SONEPUR /1 /2026 () //	
22	D-BLAPL/10684/2026	SULEMAN ALLI VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	CYBER CRIME AND ECONOMIC OFFENCES, SONEPUR /1 /2026 () //	
23	D-BLAPL/10685/2026	BIJAYA KUMAR BADAMALI	JITENDRA SAMANTARAY	CYBER CRIME AND ECONOMIC OFFENCES, SONEPUR /1 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/10687/2026	NILAMBARA TRIPATHY	JITENDRA SAMANTARAY	CYBER CRIME AND ECONOMIC OFFENCES, SONEPUR /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/10688/2026	BASUDEB ROUT @ BASUDEV ROUT	PRATIK NAYAK	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/10690/2026	NIHAR RANJAN RAY JAGDEV	MAHENDRA KUMAR MOHAPATRA	KEONJHAR TOWN /1035 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/10693/2026	UMESH SALMA @ CHINGURU	AMITAV TRIPATHY	MANAMUNDA /391 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/10694/2026	DUKHA @ DUSHMANTA NAYAK @ SUSMANTA NAYAK	ANWESHA MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/10698/2026	NIBAS SAHU	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/10699/2026	RAMAKANTA SALMA @ KALIA	AMITAV TRIPATHY	MANAMUNDA /391 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/10701/2026	AJIT BAGHA @ MOTU	AMITAV TRIPATHY	MANAMUNDA /391 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/10702/2026	RADHAKANTA BHOI @ NAGAR	AMITAV TRIPATHY	MANAMUNDA /391 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/10708/2026	DILLIP KUMAR PRADHAN	PRATAP KUMAR MOHANTY	BHUBANESWAR VIGILANCE /6 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
34	D-BLAPL/10710/2026	ROSHAN KUJUR @ CHARKU	KULDEEP MOHANTY	BRAHMANITARANG /45 /2020	AOD20240000012C202600100
		VS	VS	()	

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35	D-BLAPL/10711/2026	STATE OF ODISHA SRIKANT JENA @ KALIA VS	SIDHARTHA DAS VS	// MANIABANDHA /41 /2026 ()	
36	D-BLAPL/10714/2026	STATE OF ODISHA NARENDRA NAIK VS	DUSHMANTA SAHOO VS	// GOSANINUAGAM /364 /2025 ()	AOD20230001228C202600001
37	D-BLAPL/10715/2026	STATE OF ODISHA SUKADEB MONDAL VS	DHANANJAYA MUND VS	// ATHAMALLIK /283 /2025 ()	AOR20220001492C202600108
38	D-CMAPL/15741/2026	STATE OF ODISHA KUNTALA SAHU VS	SASMITA MOHAPATRA VS	// // ()	
39	D-CMAPL/15814/2026	STATE OF ODISHA SANJIT KUMAR MAHATO VS	SOMA PATNAIK VS	// // ()	AOD20260000117C202600011
40	D-CMP/15735/2026	MANJU DEVI MIHIR KANTA SAHOO VS	JAYDEEP PAL VS	// // ()	
41	D-CMP/15769/2026	JANAKI BALLV CHHATOI M/S. EVOS BUILDCON PVT. LTD., BHUBANESWAR VS	HARAPRASAD PANDA VS	// // ()	
42	D-CMP/15779/2026 CMP/609/2026	SAMEER PATTNAIK PURNA CHANDRA TARIA VS	MANAS RANJAN BAUG VS	// // CIVIL JUDGE (SD),BHAWANIPATNA(Kalahandi)	AOR20220002374C202600043
43	D-CMP/15782/2026	MAHESWAR PATI LAXMIDHAR SWAIN VS	SAROJ KUMAR PADHI VS	// // ()	
44	D-CMP/15811/2026	RUPASHREE DASH MANAS RANJAN PARIDA VS	SUMIT KUMAR MOHANTY VS	// // ()	AOR20220003068C202600010
45	D-CMP/15857/2026	AMARENDRA KUMAR KAR PREMALATA MISHRA VS	PRAKASH KUMAR MISHRA VS	// // ()	
		SWETALEENA DASH		//	

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46	D-CONTC/15742/2026	SK. SHAHNAWAZ ALI VS SURYANARAYAN MALLICK, OAPS-I, S.P.,PMT,CUTTACK	ADV. VS	// ()	
47	D-CONTC/15743/2026	SANKAR SENAPATI VS HEMANT SHARMA, I.A.S	ADV. VS	// ()	
48	D-CONTC/15748/2026	PRASANA KUMAR SAHOO VS HEMANT SHARMA, I.A.S	ADV. VS	// ()	
49	D-CONTC/15756/2026	PRIYADARSINI PRADHAN VS ASWATHY S.,IAS	ADV. VS	// ()	
50	D-CONTC/15787/2026	CHITTARANJAN ROUT VS SANJAY CHANDRA RAY, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,KHURDA	ADV VS	// ()	AOD20250000180C202600108
51	D-CONTC/15792/2026	BIHREN KUMAR PRADHAN VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// ()	
52	D-CONTC/15795/2026	JITENDRIYA SAMAL VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// ()	
53	D-CONTC/15798/2026	BIJAY KUMAR DALABEHERA VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// ()	
54	D-CONTC/15801/2026	CHAITANYA BARIK VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// ()	
55	D-CONTC/15808/2026	SUKANTA KUMAR ROUT VS ARVIND AGARWAL, I.A.S	ADV. VS	// ()	
56	D-CONTC/15841/2026	MAHADEV MUNDA VS ABHIJIT MAHANTA,TAHASILDAR,SAMBALPUR	SATYAJIT MOHAPATRA VS	// ()	
57	D-CONTC/15844/2026	MAHENDRA BEHERA	SUBRATA MISHRA	//	

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		VS	VS	0	
58	D-CONTC/15862/2026	RAJENDRA NARAYAN PATTANAIAK,IIC, BHARATPUR P.S	ADV.	//	
		MANMATH KUMAR BEHERA	ADV.	//	
		VS	VS	0	
59	D-CONTC/15864/2026	DR.NILAKANTA MISHRA,DIRECTOR OF PUBLIC HEALTH, BHUBANESWAR	ADV.	//	
		PRAJESH KUMAR SAHU	ADV.	//	
		VS	VS	0	
60	D-CONTC/15865/2026	DR.NILAKANTA MISHRA,DIRECTOR OF PUBLIC HEALTH, BHUBANESWAR	ADV.	//	
		M.C. OF CHAKADOLA HIGH SCHOOL, HILOI	ADV.	//	
		VS	VS	0	
61	D-CONTC/15868/2026	DR.N.THIRUMALLA NAIK, IAS	MITHUN DAS	//	
		DAMAYANTI MUNDA	VS	0	
		JADUMANI MAHALA,ADDL. DIST. MAGISTRATE ,KEONJHAR	ADV.	//	
62	D-CONTC/15876/2026	DHIREN KUMAR BAL	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS	ADV.	//	
63	D-CONTC/15893/2026	BIREN KUMAR ROUT	ADV.	//	
		VS	VS	0	
64	D-CONTC/15896/2026	ER.RATNAKAR SIAL,ENGINEER-IN-CHIEF (RWS AND S),BHUBANESWAR	ADV.	//	
		BHARAT KUMAR NAYAK	ADV.	//	
		VS	VS	0	
65	D-CONTC/15902/2026	ER.RATNAKAR SIAL,ENGINEER-IN-CHIEF (RWS AND S),BHUBANESWAR	ADV.	//	
		BIRANCHI NARAYAN MOHAPATRA	ADV.	//	
		VS	VS	0	
66	D-CONTC/15910/2026	ER.RATNAKAR SIAL,ENGINEER-IN-CHIEF (RWS AND S),BHUBANESWAR	ADV.	//	
		PANCHANAN SAHOO	ADV.	//	
		VS	VS	0	
67	D-CONTC/15915/2026	ER.RATNAKAR SIAL,ENGINEER-IN-CHIEF (RWS AND S),BHUBANESWAR	ADV.	//	
		SOMANATH SAHOO	ADV.	//	
		VS	VS	0	
68	D-CONTC/15940/2026	ER.RATNAKAR SIAL,ENGINEER-IN-CHIEF (RWS AND S),BHUBANESWAR	ADV.	//	
		RAKESH BARIK	ASISH KUMAR RAY	//	AOD20230000467C202600022
		VS	VS	0	

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69	D-CONTC/15941/2026	ABHINAB SONKAR, IPS BISHNU BEHERA VS PANCHANAN NAYAK	ASISH KUMAR RAY VS	// // ()	AOD20230000467C202600023
70	D-CRLA/10612/2026	LIKUN@DURYODHAN BEHERA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /545 /2025 () //	
71	D-CRLA/10691/2026	DIPU@DEEPAK NAIK VS STATE OF ODISHA	DEBASHIS MITRA VS	CHAULIAGANJA /111 /2022 () //	
72	D-CRLA/10706/2026	AJU MOHANTA VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	BETNOTI /16 /2026 () //	AOR20220003422C202600030
73	D-CRLMC/10609/2026	CHANDRA SEKHAR MISHRA@PINKU VS STATE OF ODISHA	KASHINATH PATTANAİK VS	TIGIRIA /253 /2024 () //	
74	D-CRLMC/10614/2026	SASHANKA AKASH BARIK VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	NIALI /352 /2022 () //	
75	D-CRLMC/10615/2026	KESHABA ROHIDAS VS STATE OF ODISHA	DAMODAR PANDE VS	KATARBAGA /179 /2020 () //	AOR20230001005C202600002
76	D-CRLMC/10634/2026	KALINGA KESHARI RATH VS STATE OF ODISHA	HARAPRASAD PANDA VS	INOCITY PS /163 /2022 () //	
77	D-CRLMC/10673/2026	DEEPAK MAHAJAN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	//0 () //	
78	D-CRLMC/10676/2026	BADRI NARAYAN MOHANTY VS LAXMIPRIYA MOHAPATRA	ABHISHEK DASH VS	// () //	AOD20240000186C202600028
79	D-CRLMC/10682/2026	JITU NAIK@ JITRENDRA NAIKA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /64 /2014 () //	

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80	D-CRLMC/10686/2026	M.ASHUTOSH MALLIK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	TALABANIA /42 /2020 () //	
81	D-CRLMC/10696/2026	KALAPATRU DAS VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	INFOCITY PS /315 /2025 () //	
82	D-CRLMC/10712/2026	DIPAK KUMAR SASMAL @ BABUL SASMAL VS STATE OF ODISHA	SURENDRA BEHERA VS	PURI TOWN /418 /2025 () //	AOR20220002611C202600008
83	D-CRLMC/10713/2026	SIDHARTHA DASH VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	CHAULIAGANJA /461 /2025 () //	AOR20220003344C202600013
84	D-CRLMP/10629/2026	MANAS RANJAN DASH VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	/ /0 () //	
85	D-CRLMP/10637/2026	KAMAL MALLICK @ KAMAL KU. MALLICK @ LALUASHOK KUMAR SARANGI VS STATE OF ODISHA	VS	/ /0 () //	
86	D-CRLMP/10644/2026	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	BASUDEV PUJARI VS	/ /0 () //	
87	D-CRLMP/10649/2026	JOGESWAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 () //	
88	D-CRLMP/10689/2026	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	/ /0 () //	
89	D-CRP/15739/2026	RABINDRA @ KUMAR BUGUDAI VS SANDHYARANI ROUT	JITENDRA KUMAR MISHRA (2) VS	// () //	
90	D-CRP/15905/2026	DR. NIHAR RANJAN MOHAPATRA VS SAGUN KRITI BEHERA	LALITENDU MISHRA VS	// () //	
91	D-FAO/15783/2026	D.M., NEW INDIA ASSURANCE CO.LTD., BBSR	PRAMOD KUMAR TRIPATHY	//	

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		VS	VS	0	
		SUSHAMA SAHOO		//	
92	D-FAO/15803/2026	DR. RATNA SENGUPTA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-FAO/15805/2026	RUDRADEV NAIK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
94	D-FAO/15810/2026	DR. SUPRITA DASH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
95	D-FAO/15853/2026	MANAGING COMMITTEE OF KHANDABANDHA HIGH SCHOOL, MNKURBIANJ	PRASAD KUMAR SAMBALUR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-MACA/15766/2026	MANAGER-IN-CHARGE, (T.P.HUB), ORIENTAL INSURANCE CO. LTD. SAMBALUR	PRASAD KUMAR SAMBALUR	//	
		VS	VS	0	
		LABA KUMAR JOSHI		//	
97	D-MACA/15812/2026	THE MANAGER LEGAL, TATA AIG GENERAL INSURANCE CO. LTD.	ANIL PATNAIK	//	AOD20240000363C202600019
		VS	VS	0	
		ADITYA KUAMR SAHU		//	
98	D-RPFAM/15767/2026	SAHEB JANI	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
99	D-RSA/15939/2026	JAMUNA BEWA	JYOTI RANJAN DEO	//	AOR20220001593C202600010
		VS	VS	0	
		BASANTI DEI		//	
100	D-RVWPET/15891/2026	HIMANSHU PATEL	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-TRP(C)/15749/2026	LOPAMUDRA TARAI	SWETAPADMA ROUT	//	
		VS	VS	0	
		ABHAYA KUMAR BEHERA		//	
102	D-TRP(C)/15784/2026	SUSHREE SOURAVI ROUT	OM SWARUP	//	
		VS	VS	0	

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103	D-TRP(C)/15842/2026	SATYA SARATHY SAMANTRAY SUBHASH SAO VS NIRUPAMA SAHU	LAXMI SHARMA VS	// // ()	
104	D-TRP(C)/15851/2026	PRATIMA JENA VS PRASANTA KUMAR JENA	AMITAV TRIPATHY VS	// // ()	
105	D-WA/15788/2026	STATE OF ODISHA VS SUVENDU KUMAR SAHOO	PRABIR KUMAR RAY,A.G.A VS	// // ()	LOD20240000200C202600121
106	D-WA/15789/2026	STATE OF ODISHA VS REBATI MOHAN SAHU	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000172C202600129
107	D-WA/15813/2026	PUNJAB NATIONAL BANK,NEW DELHI VS MUKTESH MUNDA	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202600045
108	D-WA/15874/2026	STATE OF ODISHA VS HEMANTA BARIK	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202600122
109	D-WA/15908/2026	STATE OF ODISHA VS LAXMAN BANCHHOR	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202600129
110	D-WA/15919/2026	CENTRAL UNIVERSITY OF ODISHA VS SUSHANT KUMAR	KAIBALYA PANDA, (C.G.C) VS	// // ()	
111	D-WP(C)/15732/2026 WP(C)/10784/2026	MINATI ROUT VS ZONAL MANAGER, UCO BANK, BALASORE	BINAYA KUMAR MOHANTY VS	// // ()	
112	D-WP(C)/15733/2026	TRILOCHAN PRADHAN VS STATE OF ODISHA	MAHIMA PRAKTRILOCHAN PRADHAN ASHAN SAHOO VS	// // ()	
113	D-WP(C)/15734/2026 WP(C)/10860/2026	AMBIKA PRASAD PADHY VS STATE OF ORISSA	MANAS PATI VS	// // ()	

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114	D-WP(C)/15736/2026 WP(C)/10803/2026	KRIPALI SETHY VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	// 0 //	
115	D-WP(C)/15737/2026	MINI NAYAK VS STATE OF ODISHA	STHI PRAGYAN SUNANDINI VS	// 0 //	
116	D-WP(C)/15738/2026 WP(C)/10813/2026	JAYANTA KUMAR PRADHAN VS STATE OF ODISHA	KIRTAN BADHEI VS	// 0 //	
117	D-WP(C)/15740/2026	BANSHIDHAR PATI VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //	
118	D-WP(C)/15744/2026	MANOSANTA MANDAL VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
119	D-WP(C)/15745/2026	JAGDISH CHANDRA JENA VS PREETI BAL	SUDEEPTA KUMAR SINGH VS	// 0 //	
120	D-WP(C)/15746/2026	M/S.KONARK POWER, JAGATPUR VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
121	D-WP(C)/15747/2026	GIRISH CHANDRA MOHANTY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
122	D-WP(C)/15750/2026	PINKY ORAM VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
123	D-WP(C)/15751/2026	FULAMATI BADAIK VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
124	D-WP(C)/15752/2026	NIRANJAN KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
125	D-WP(C)/15753/2026	TANMAYA SENAPATI	KEDAR CHANDRA SARANGI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/15754/2026	PRAFULLA NAIK	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/15755/2026	SIDDARTHA DASH	BRAMHA NANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/15757/2026	SADANANDA LAKRA @ KALIA LAKRA	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/15758/2026	SASMITA PARHI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/15759/2026	RAMESH KUMAR MOHANTY	BRAMHA NANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/15760/2026	BENUDHAR NAYAK	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/15761/2026	MAMALI SETHI	BRAMHA NANDA TRIPATHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/15762/2026	SUDHANSU SEKHAR DAS	BISHNU PRASAD SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/15763/2026	BASANTI PATEL	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/15764/2026	BIRANCHI NARAYAN JAGAT	GYANA RANJAN SETHI	//	
	WP(C)/10878/2026	VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/15765/2026	MALLIK FAIJULLA	NETRANANDA BISWAL	//	
		VS	VS	0	

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		GENERAL MANGER, TATA CAPITAL LTD, JHARKHAND		//	
137	D-WP(C)/15768/2026	SAHEB JANI	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-WP(C)/15770/2026	NARAYAN MAHAPATRA	BHABANI SANKAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-WP(C)/15771/2026	LAXMI PRIYA PANDA	DEEPALI MAHAPATRA	//	
	WP(C)/10901/2026	VS	VS	()	
		STATE OF ODISHA		//	
140	D-WP(C)/15772/2026	KANAKALATA SWAIN	DEEPALI MAHAPATRA	//	
	WP(C)/10905/2026	VS	VS	()	
		STATE OF ODISHA		//	
141	D-WP(C)/15773/2026	RABINDRA KUMAR SAHOO	AMIT PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
142	D-WP(C)/15774/2026	TRILOCHAN SAHA	DEEPALI MAHAPATRA	//	
	WP(C)/10891/2026	VS	VS	()	
		STATE OF ODISHA		//	
143	D-WP(C)/15775/2026	DAYANIDHI DAS	DEEPALI MAHAPATRA	//	
	WP(C)/10888/2026	VS	VS	()	
		STATE OF ODISHA		//	
144	D-WP(C)/15776/2026	RAKESH BISWAL	AMIT PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
145	D-WP(C)/15777/2026	BASANTI SARANGI	Dilip Kumar Sahu	//	AOR20220001727C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
146	D-WP(C)/15778/2026	GULZAR AKHTAR	BIKRAM KESHARI SAHU	//	AOR20230001017C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-WP(C)/15780/2026	RAMESH CHANDRA PARIDA	SHREEPRASAD DAS	//	AOD20230000781C202600005
		VS	VS	()	
		STATE OF ODISHA		//	

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148	D-WP(C)/15781/2026	DEBASHISH MALLICK VS AUTHORIZED OFFICER, PUNJAB AND SIND BAK, BHUBANESWAR	MANORANJAN SAHOO VS DEEPALI MAHAPATRA	// 0 //	
149	D-WP(C)/15785/2026 WP(C)/10890/2026	SRIKANTA KUMAR SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS DEEPALI MAHAPATRA	// 0 //	
150	D-WP(C)/15786/2026 WP(C)/10895/2026	PRABHAT KUMAR PALO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS DEEPALI MAHAPATRA	// 0 //	
151	D-WP(C)/15790/2026	RANJAN KUMAR BARIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS DEEPALI MAHAPATRA	// 0 //	
152	D-WP(C)/15791/2026 WP(C)/10908/2026	SASMITA GHADAI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS DEEPALI MAHAPATRA	// 0 //	
153	D-WP(C)/15793/2026	ARUPA NANDA DHAL VS TAX RECOVERY OFFICER-CUM-RTO, KEONJHAR	SURYASNATA MOHAPATRA VS SURYASNATA MOHAPATRA	// 0 //	
154	D-WP(C)/15794/2026	ARUPA NANDA DHAL VS TAX RECOVERY OFFICER CUM RO, KEONJHAR	SURYASNATA MOHAPATRA VS SURYASNATA MOHAPATRA	// 0 //	
155	D-WP(C)/15796/2026	SUSHANTA KUMAR PALEI VS TAX RECOVERY OFFICER-CUM-RTO, KEONJHAR	SURYASNATA MOHAPATRA VS SURYASNATA MOHAPATRA	// 0 //	
156	D-WP(C)/15797/2026	BIJAY KUMAR BEHERA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS SURENDRA KUMAR SAHOO	// 0 //	
157	D-WP(C)/15799/2026	SUBASH CHANDRA DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS SURENDRA KUMAR SAHOO	// 0 //	
158	D-WP(C)/15800/2026	MOHAN KUMAR SAHOO VS TAX RECOVERY OFFICER-CUM-RTO, KEONJHAR	SURYASNATA MOHAPATRA VS SURYASNATA MOHAPATRA	// 0 //	
159	D-WP(C)/15802/2026	BHOBANI SAHOO	DOLAGOBINDA MOHAPATRA	//	

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		VS	VS	0	
160	D-WP(C)/15804/2026	BABUNA @ KUNJABIHARI SAHOO KARTIKA MOHANANDA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
161	D-WP(C)/15806/2026 WP(C)/10893/2026	STATE OF ODISHA KASHINATH BEHERA	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
162	D-WP(C)/15807/2026	STATE OF ODISHA LAMBODAR BAL	SAMEER KUMAR DAS	//	
		VS	VS	0	
163	D-WP(C)/15809/2026	STATE OF ODISHA PURENDRA KUMAR JENA	SAMEER KUMAR DAS	//	
		VS	VS	0	
164	D-WP(C)/15815/2026	STATE OF ODISHA CHANDRAMA NAYAK	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
165	D-WP(C)/15816/2026	STATE OF ODISHA LALIT KUMAR MAHAPATRA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
166	D-WP(C)/15817/2026	STATE OF ODISHA E.TRINATH NAIDU@ E.TRINATH	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
167	D-WP(C)/15818/2026	STATE OF ODISHA KAMALINI BARIK	SURYASNATA MOHAPATRA	//	
		VS	VS	0	
168	D-WP(C)/15819/2026	DIRECTOR OF ELEMENTARY EDUCATION, KHORDHA SARASWATI NAYAK	NISHAT AFREEN	//	
		VS	VS	0	
169	D-WP(C)/15820/2026	STATE OF ODISHA BHARATI KUJUR	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
170	D-WP(C)/15821/2026	STATE OF ODISHA SUKU BADAM	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	

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171	D-WP(C)/15822/2026	STATE OF ODISHA AKHILESH KUMAR GUPTA ALIAS AKHILESH KUMAR	ARUN KUMAR PATRA	// //	AOD20240000516C202600005
		VS	VS	()	
172	D-WP(C)/15823/2026	STATE OF ODISHA SMT BAURI BEHERA	AKSHAYA KUMAR BEHERA	// //	AOR20230000872C202600024
		VS	VS	()	
173	D-WP(C)/15824/2026	STATE OF ODISHA DEEPAK PANIGRAHI	Avijit Patnaik	// //	AOD20240000363C202600020
		VS	VS	()	
174	D-WP(C)/15825/2026	STATE OF ODISHA BINAY KUMAR SWAIN	ARUN KUMAR PATRA	// //	AOD20240000516C202600006
		VS	VS	()	
175	D-WP(C)/15826/2026	STATE OF ODISHA BALLABH NAYAK @BALLABHA @ TANKA NAYAK	DIPTI RANJAN BHOKTA	// //	
		VS	VS	()	
176	D-WP(C)/15827/2026	STATE OF ODISHA DURGA DAS ADHIKARI	BIKRAM CHANDRA GHADAI	// //	
		VS	VS	()	
177	D-WP(C)/15828/2026	STATE OF ODISHA SARAT KUMAR SAHOO	AJAYA KUMAR TRIPATHY	// //	
		VS	VS	()	
178	D-WP(C)/15829/2026	STATE OF ODISHA M.RAMBABU DORA	DR PATANJALI TRIPATHY	// //	
		VS	VS	()	
179	D-WP(C)/15830/2026	STATE OF ODISHA RASHMITA DASH	AJAYA KUMAR TRIPATHY	// //	
		VS	VS	()	
180	D-WP(C)/15831/2026	STATE OF ODISHA SUCHISMITA GOCHHAYAT	SUBASH CH PANI	// //	
		VS	VS	()	
181	D-WP(C)/15832/2026	STATE OF ODISHA KESHAB CHANDRA JENA	DAITARI BEHERA	// //	
		VS	VS	()	
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, KORAPUT		//	

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182	D-WP(C)/15833/2026	SUSIL KUMAR NATHSHARMA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/15834/2026	JANATA CO-OPERATIVE SOCIETY, BHADRAK VS STATE OF ODISHA	ANUPAM RATH VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/15835/2026	BHAJAN KUMAR LENKA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/15836/2026	KAMALAKANTA ROUT VS STATE TAX OFFICER, CTA ND GST, CUTTACK-II,	PRASANTA KUMAR MISHRA VS STATE TAX OFFICER, CTA ND GST, CUTTACK-II,	// 0 //	
186	D-WP(C)/15837/2026	NIRMAL KUMAR ACHARYA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/15838/2026	DILLIP KUMAR MOHANTY VS UNION OF INDIA	ADYASIDHI MISHRA VS UNION OF INDIA	// 0 //	
188	D-WP(C)/15839/2026	NIRUPAMA SAHOO VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/15840/2026	COLD ROLLING MILL COOPERATIVE CREDIT SOCIETY, BHUBANESWAR VS REGISTRAR CO-OPERATIVE SOCIETIES, BHUBANESWAR	BYILDHAR SINGH GARG VS REGISTRAR CO-OPERATIVE SOCIETIES, BHUBANESWAR	// 0 //	
190	D-WP(C)/15843/2026	RAMA PRASAD PATEL VS REGISTRAR CO-OPERATIVE SOCIETY, BHUBANESWAR	GOKULANANDA SAHU VS REGISTRAR CO-OPERATIVE SOCIETY, BHUBANESWAR	// 0 //	
191	D-WP(C)/15845/2026	DEEPAK ROUT VS DEPUTY COMMISSIONER OF STATE TAX, CT AND GST, KENDRAPARA	DAITARI BEHERA VS DEPUTY COMMISSIONER OF STATE TAX, CT AND GST, KENDRAPARA	// 0 //	
192	D-WP(C)/15846/2026	NISHAMANI SAHU VS REGISTRAR CO-OPERATIVE SOCIETIES, BHUBANESWAR	GOKULANANDA SAHU VS REGISTRAR CO-OPERATIVE SOCIETIES, BHUBANESWAR	// 0 //	
193	D-WP(C)/15847/2026	HARI SANKAR SAHU	GOKULANANDA SAHU	//	

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		VS	VS	0	
		REGISTRAR CO-OPERATIVE SOCIETIES, BHUBANESWAR		//	
194	D-WP(C)/15848/2026	MANMAYEE PANDA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/15849/2026	UMASHANKAR DAS	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/15850/2026	ABHIRAM MALIK	JITENDRA KUMAR PALEI	//	
		VS	VS	0	
		CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
197	D-WP(C)/15852/2026	SURENDRA NAG		//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/15854/2026	M/S.ALOK KUMAR SAHU, JHARASUGUDA	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		THE CHAIRPERSON, CENTRAL BOARD OF INDIRECT TAXES(CBIC), NEW DELHI		//	
199	D-WP(C)/15855/2026	JAYANTA KUMAR MOHANTY	BRAJA KISHORE PANDA	//	
		VS	VS	0	
		TAPASWINI MOHANTY		//	
200	D-WP(C)/15856/2026	DIPTIMAYEE DAS	RUCHI RAJGARHIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/15858/2026	RAMESH CHANDRA ROUT	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/15859/2026	M/S TOP TECH STEELS PVT.LTD., SUNDARGRAH	KARTIK KURMY	//	
		VS	VS	0	
		THE COMMISSIONER OF GOODS AND SERVICES TAX, CENTRAL EXCISE AND CUSTOMES, ROURKELA		//	
203	D-WP(C)/15860/2026	DEEPAK KUMAR PADHAN	CHITTA RANJAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/15861/2026	KALI PRASAD PANDA	NAMRATA PRIYADARSHINI MISHRA	//	AOD20240000427C202600010
		VS	VS	0	

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205	D-WP(C)/15863/2026	ZONAL HEAD OF THE UCO BANK BHUBANESWAR ZONE RAJANI KANTA NAYAK VS STATE OF ODISHA	ASHOK DAS VS	// // 0 //	
206	D-WP(C)/15866/2026	M/S.ASHISH KUMAR BEHERA(TRADE NAME M/S. SOKALAKRISHNAWAYS), KENDUJHAR VS THE ASSISTANT COMMISSIONER, GST AND CENTRAL EXISE, KEONJHAR	ASHOK DAS VS	// 0 //	
207	D-WP(C)/15867/2026	DR.MANJULATA NAYAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
208	D-WP(C)/15869/2026	HEMANTA KUMAR GIRI VS STATE OF ODISHA	MITHUN DAS VS	// 0 //	
209	D-WP(C)/15870/2026	NISHAMANI PATI VS STATE OF ODISHA	ASHOK DAS VS	// 0 //	
210	D-WP(C)/15871/2026	NILIMA TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
211	D-WP(C)/15873/2026	BARENDRANATH PARIDA VS SECRETARY, MINISTRY OF PETROLEUM AND NATURAL GAS, NEW DELHI	PRAVASH CHANDRA JENA VS	// 0 //	
212	D-WP(C)/15875/2026	HARIHAR MOHANTY VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //	
213	D-WP(C)/15877/2026	SRIDHARA MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
214	D-WP(C)/15878/2026	SWETAPADMA INSTITUTE OF NURSING AND MEDICAL SCIENCES VS STATE OF ODISHA	PRASAD KUMAR SINGH VS	// 0 //	
215	D-WP(C)/15879/2026	TARAKANTA MOHANTY VS BIDYUTLATA MOHANTY	SANJAY KUMAR DAS VS	// 0 //	

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216	D-WP(C)/15880/2026	KANAK KUMAR JENA VS STATE OF ODISHA	AMIT PATTNAIK VS STATE OF ODISHA	// () //	
217	D-WP(C)/15881/2026	SANJULATA MAJHI VS COLLECTOR, KENDRAPARA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// () //	
218	D-WP(C)/15882/2026	SUSILA DEVI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS STATE OF ODISHA	// () //	
219	D-WP(C)/15883/2026	SANTOSH KUMAR DALAI VS STATE OF ODISHA	AMIT PATTNAIK VS STATE OF ODISHA	// () //	
220	D-WP(C)/15884/2026	SAMBIT KUMAR NAYAK VS STATE OF ODISHA	Krishna Chandra Sahu VS STATE OF ODISHA	// () //	AOD20250000180C202600109
221	D-WP(C)/15885/2026	SAYED ANEES AHMED VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS STATE OF ODISHA	// () //	AOR20220001297C202600096
222	D-WP(C)/15886/2026	BULI PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS STATE OF ODISHA	// () //	AOD20240000557C202600044
223	D-WP(C)/15887/2026	K KRISHNANANDA PRABHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS STATE OF ODISHA	// () //	AOD20240000242C202600076
224	D-WP(C)/15888/2026	GADADHAR SETHY VS STATE OF ODISHA	DILLIP KUMAR RAY VS STATE OF ODISHA	// () //	
225	D-WP(C)/15889/2026	CHINMAYA KUMAR MUDULI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS STATE OF ODISHA	// () //	AOD20240000242C202600077
226	D-WP(C)/15890/2026	P NILAKANTHA REDDY VS STATE OF ODISHA	Surendra Behera VS STATE OF ODISHA	// () //	AOR20220002611C202600007
227	D-WP(C)/15892/2026	PUSPA LATA MISHRA	Amit Kumar Saa	//	AOR20220001583C202600064

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/15894/2026	BABAJI SETHY	DILLIP KUMAR RAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/15895/2026	SUBHASHREE DEBATA	ABHISHEK PATNAIK	//	AOR20220003615C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/15897/2026	ARPITA ARUNDHATI	AMIT PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/15898/2026	SANTOSH KUMAR MOHANTY	ABHISHEK PATNAIK	//	AOR20220003615C202600002
		VS	VS	()	
		TP CENTRAL ODISHA DISTRIBUTION LIMITED		//	
232	D-WP(C)/15899/2026	RASHMIREKHA SUBUDHI	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/15900/2026	GOLAKA BIHARI PRADHAN	Rajjeet Roy	//	AOR20220001462C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/15901/2026	SUBHADRA KARAN	Amit Kumar Saa	//	AOR20220001583C202600063
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/15903/2026	SMT PUSPALATA DALEI	Surendra Behera	//	AOR20220002611C202600006
		VS	VS	()	
		State Of Odisha and another		//	
236	D-WP(C)/15904/2026	SANJIB KUMAR SAHU	SWASTI SUOMYA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/15906/2026	IPSITA MOHANTY	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/15907/2026	SIBA PRASAD DAS	NIRANJAN LENKA	//	
		VS	VS	()	

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239	D-WP(C)/15909/2026	STATE OF ODISHA KASTU GARNAIK VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202600065
240	D-WP(C)/15911/2026	STATE OF ODISHA MINAKHI DASH VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202600066
241	D-WP(C)/15912/2026	STATE OF ODISHA SOUDAMINI MOHAPATRA VS	Amit Kumar Saa VS	// // ()	AOR20220001583C202600067
242	D-WP(C)/15913/2026	STATE OF ODISHA M/S. BHARAT MOTORS LTD., BHUBANESWAR VS	MANOJ VERMA VS	// // ()	
243	D-WP(C)/15914/2026	STATE OF ODISHA DILLIP KUMAR MALLICK VS	Jyoti Ranjan Behera VS	// // ()	AOR20220001586C202600021
244	D-WP(C)/15916/2026	UNION OF INDIA, CHAIRMAN OF CBDT PRADIP KUMAR SENAPATI VS	SAIBRATA RATH VS	// // ()	
245	D-WP(C)/15917/2026	STATE OF ODISHA ANITA MANJARI SAHOO VS	MANORANJAN MUDULI VS	// // ()	AOD20240000388C202600011
246	D-WP(C)/15918/2026	STATE OF ODISHA PURANDAR KUMAR BHAL VS	RABI NARAYAN PANDA VS	// // ()	
247	D-WP(C)/15920/2026	STATE OF ODISHA ARABINDA BAG VS	RAMA CHANDRA JENA VS	// // ()	
248	D-WP(C)/15921/2026	SENIOR DIVISIONAL MANAGER, LIFE INSURANCE CORPORATION OF INDIA(LIC) CUTTACK/ CHAKRADHAR PRADHAN VS	PRAVASH CHANDRA JENA VS	// // ()	
249	D-WP(C)/15922/2026	STATE OF ODISHA PRAKASH KUMAR KHEDIA VS BALANGIR MUNICIPALITY, BOLANGIR	SAILAZA NANDAN DAS VS	// // ()	

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250	D-WP(C)/15923/2026	M/S MAA GANGESWARI FILLING STATION, BHADRABAL	ABHAYA KUMAR PARIDA	//	
		VS	VS	()	
		INDIAN OIL CORPORATION LIMITED, MUMBAI		//	
251	D-WP(C)/15924/2026	NIRANJAN TRIPATHY	Subhendu Kar	//	
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-WP(C)/15925/2026	MOHAN CHARAN DAS	AUROBINDA SAHOO	//	AOD20220003080C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-WP(C)/15926/2026	SANYASI PRADHAN	JITENDRA SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
254	D-WP(C)/15927/2026	BIPIN CHANDRA MOHANTY	AUROBINDA SAHOO	//	AOD20220003080C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-WP(C)/15928/2026	DILLIP KUMAR SAMAL	AUROBINDA SAHOO	//	AOD20220003080C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-WP(C)/15929/2026	MANORAMA MOHANTA	Amit Kumar Saa	//	AOR20220001583C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
257	D-WP(C)/15930/2026	BIJAYA KUMAR ROUT	AUROBINDA SAHOO	//	AOD20220003080C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-WP(C)/15931/2026	SURATH KUMAR PATTANAIK	LALIT MOHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-WP(C)/15932/2026	NARAYAN DASH		//	
		VS	VS	()	
		THE SECRETARY, MOL AND JUSTICE, GOVT.OF ODISHA, BHUBANESWAR		//	
260	D-WP(C)/15933/2026	JAYANTA KUMAR MAHANTA	SATYAJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-WP(C)/15934/2026	SARAT KUMAR NAYAK	AUROBINDA SAHOO	//	AOD20220003080C202600016

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/15935/2026	BHARAT CHANDRA SI	Asutosh Rout	//	AOD20230000737C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/15936/2026	MANAGING COMMITTEE OF HIRLIPALI HIGH SCHOOL	Ommit Kumar Saa	//	AOR20220001583C202600069
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/15937/2026	SURESH CHANDRA DASH	SURESH CHANDRA DASH	//	AOD20240000953C202600005
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
265	D-WP(C)/15938/2026	PRADEEP GARDIA @ PRADEEP KUMAR GARDIA	PRAJNA SARITA MOHANTY	//	
		VS	VS	()	
		COLLECTOR, SUNDERGARH		//	
266	D-WP(C)/15942/2026	LALIT MOHAN BEHERA	Asutosh Rout	//	AOD20230000737C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WPCRL/10636/2026	JHADESWAR DALAI	JAYANTA KUMAR MAJHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WPCRL/10671/2026	PRASHANTA BEHERA @ PRASANTA KUMAR BEHERA	SATYANARAYAN MISHRA 4	BASUDEVPUR /164 /2026	AOR20220001615C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/10610/2026	MAHAMMED MAKSUD ALLAM @ MD MUKUSUD ALLAM	KARUNAKAR GAYA	JAGATSINGPUR /240 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/10611/2026	K. PARAMESHU	RAJENDRA NARAYAN ROUT	GOLANTHARA (BERHAMPUR) /39 /2018	AOR20220001558C202600070
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/10613/2026	MANJIT SINGH	BIKRAM KESHARI SAHU	NAYAPALLI P.S. /119 /2026	AOR20230001017C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/10616/2026	CHANDRA KANDHAPAN @ CHANDRAMANI KANDAPAN	ANONIT KUMAR SUNA	TIKIRI /37 /2026	AOR20220000053C202600026
		VS	VS	()	

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273	D-ABLAPL/10617/2026	STATE OF ODISHA RATAN RANA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /153 /2026 ()	
274	D-ABLAPL/10618/2026	STATE OF ODISHA LITUN @ BIBHU PRASAD NAYAK VS	PRAKASH CHANDRA DASH VS	// JAGATPUR /203 /2026 ()	
275	D-ABLAPL/10622/2026	STATE OF ODISHA GHANSHYAM SHARMA @ GHANASHYAM SHARMASURYAKANTA DWIBEDI VS	VS	// PAPADAHANDI /60 /2026 ()	
276	D-ABLAPL/10623/2026	STATE OF ODISHA STITAPRAGYAN MAHARANA VS	SATYA RANJAN PATI VS	// CUTTACK SADAR /140 /2026 ()	
277	D-ABLAPL/10624/2026	STATE OF ODISHA SK. MOHAMMAD IBRAHIM VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /104 /2026 ()	
278	D-ABLAPL/10627/2026	STATE OF ODISHA SUDARSAN SAMAL VS	RAMDAS ACHARY VS	// BADACHANA /88 /2026 ()	
279	D-ABLAPL/10628/2026	STATE OF ODISHA DILLIP @ DILLIP KUMAR PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// DHARAKOT PS /120 /2026 ()	AOD20240000242C202600074
280	D-ABLAPL/10631/2026	STATE OF ODISHA KANHEI SETHY VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /86 /2026 ()	
281	D-ABLAPL/10633/2026	STATE OF ODISHA MANA @ RAKHAHARI KHATUA VS	DEEPAK KU SAHOO VS	// Tantiapal Marine /137 /2025 ()	
282	D-ABLAPL/10638/2026	STATE OF ODISHA BAPUN BHAKTA VS	KULDEEP MOHANTY VS	// CHANDUA /41 /2026 ()	AOD20240000012C202600099
283	D-ABLAPL/10639/2026	STATE OF ODISHA BUNU SAHOO @ BABUN SAHOO VS	PRASANNA KUMAR MISHRA VS	// MAHABIROD /67 /2026 ()	AOD20260000093C202600031
		STATE OF ODISHA		//	

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284	D-ABLAPL/10641/2026	SIBAJI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KOTINANDA /104 /2026 () //	AOD20240000242C202600075
285	D-ABLAPL/10642/2026	DEBAKI ROUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /114 /2026 () //	
286	D-ABLAPL/10645/2026	KABI KHATUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /236 /2024 () //	
287	D-ABLAPL/10648/2026	UMASANKAR BAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /105 /2026 () //	
288	D-ABLAPL/10650/2026	SIDDHARTHA CHANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //	
289	D-ABLAPL/10652/2026	BHASWAT PATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	AIRPORT /108 /2026 () //	
290	D-ABLAPL/10654/2026	KALIA MUKHI @ KALICHARAN MUKHI @ KALICHARAN MUKHI VS STATE OF ODISHA	ABHIRAM MISHRA VS	JALESWAR /94 /2026 () //	
291	D-ABLAPL/10655/2026	ALOK SWAIN @ ALOK KUMAR SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALANGA /90 /2026 () //	
292	D-ABLAPL/10656/2026	PRASATA @ PRASANTA KUMAR MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDABALI /124 /2026 () //	
293	D-ABLAPL/10657/2026	BIBHUTI BHUSAN PAIKRAY @ KALIA PAIKRAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NACHUNI /85 /2026 () //	
294	D-ABLAPL/10659/2026	ANANDA PARICHHA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ /0 () //	
295	D-ABLAPL/10661/2026	NIDHI DEI @ NIDHI DAS	BHABANI SANKAR MISHRA	DASARATHPUR /86 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/10662/2026	BASUDEV SINGH	BASANTA KUMAR DAS	SULIAPADA /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/10663/2026	BIBEK SARDAR	DEBABRATA DASH	KALIMELA /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/10664/2026	AYESHA JOLEKHA	SARASWATI SENAPATI	PURUNABAZAR /75 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/10665/2026	TAPAN KUMAR SETHY	DEBABRATA DASH	GHATAGAON /44 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/10666/2026	DEBASIS MISHRA	TUKUNA KUMAR MISHRA	GUNUPUR /78 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/10667/2026	DILLIP KUMAR PATRA	KSHIROD KUMAR ROUT	PURI TOWN /221 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/10668/2026	BAIDYA SARDAR	DEBABRATA DASH	KALIMELA /66 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/10669/2026	PURUSOTTAM MAHAKUD	PARTHA SARATHI DAS	NAYAKOT /60 /2026	AOD20240000364C202600112
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/10670/2026	SWADESH PANDA	SOUMYA RANJAN DAS	MAHILA P.S. BUXIBAZAR /41 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/10672/2026	SUJIT @ SAKIT NAYAK	SUSANTA KUMAR BARAL	BADABAZAR /527 /2025	AOR20220001297C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/10677/2026	BAURI @ BAURIBANDHU POTHAL	AKSHAYA KUMAR SAHOO	BHUBAN /158 /2026	
		VS	VS	()	

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307	D-ABLAPL/10678/2026	STATE OF ODISHA SUSANTA GHOSH VS	DHIRENDRA KUMAR MOHAPATRA VS	// RAIBANIA /42 /2026 ()	
308	D-ABLAPL/10679/2026	STATE OF ODISHA SARAT DAS VS	AKSHAYA KUMAR SAHOO VS	// CHANDAPUR /58 /2026 ()	
309	D-ABLAPL/10680/2026	STATE OF ODISHA BIRANCHI KISAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// / /0 ()	
310	D-ABLAPL/10692/2026	STATE OF ODISHA PRASANTA SUBUDHI VS	ACHYUTANANDA PATTANAIAK VS	// KHURDA SADAR /83 /2026 ()	AOD20240000586C202600097
311	D-ABLAPL/10695/2026	STATE OF ODISHA PRASANTA SUBUDHI VS	ACHYUTANANDA PATTANAIAK VS	// KHURDA SADAR /75 /2026 ()	AOD20240000586C202600096
312	D-ABLAPL/10697/2026	STATE OF ODISHA LALIT KUMAR AGARWAL VS	AMIT PRASAD BOSE VS	// KHANDAGIRI P.S. /425 /2021 ()	
313	D-ABLAPL/10700/2026	STATE OF ODISHA RAJESH HARIJAN VS	AMIT PRASAD BOSE VS	// JEYPORE MAHILA /176 /2024 ()	
314	D-ABLAPL/10703/2026	STATE OF ODISHA SUDHANWA KUMAR NAYAK @ SUDHANABA NAYAK VS	AKGALA KISHORE PANDA VS	// TOMANDO /73 /2026 ()	
315	D-ABLAPL/10704/2026	STATE OF ODISHA ABHISHEK BEHERA VS	BISWOJEET LENKA VS	// BHANJPUR /313 /2025 ()	
316	D-ABLAPL/10705/2026	STATE OF ODISHA NIYAZUDDIN KHAN VS	ARUN KUMAR BUDHIA VS	// JAJPUR ROAD /210 /2026 ()	
317	D-ABLAPL/10707/2026	STATE OF ODISHA RANJAN KUMAR MAHANTI @ MOHANTY VS STATE OF ODISHA	ANSHUMAN RAY VS	// SINAPALI /131 /2025 () //	

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318	D-ABLAPL/10709/2026	JYOTIRMAYEE JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	INFCITY PS /270 /2025 () //	

	RPFAM/37/2026	MP		162/2026
27	D-MATA/14773/2026	ATISH KUMAR ACHARYA	LAKSMIDHAR KABI	
	MATA/ /	MP		223/2026
28	D-CONTC/11734/2024	KISHORE CHANDRA PANDA		
	CONTC/2188/2024	MP		236/2026
29	D-CONTC/13490/2026	HEMANTA KUMAR PATRA	PRATYASISH MOHANTY	
	CONTC/ /	MP		237/2026
30	D-CONTC/13490/2026	HEMANTA KUMAR PATRA	PRATYASISH MOHANTY	
	CONTC/ /	MP		238/2026
31	D-CONTC/39937/2025	RAMESH CHANDRA ROUT		
	CONTC/4788/2025	MP		239/2026
32	D-CONTC/572/2026	DEBASISH NAYAK		
	CONTC/440/2026	MP		240/2026
33	D-CONTC/3022/2026	DURYODHAN BISWAL		
	CONTC/764/2026	MP		241/2026
34	D-CONTC/3298/2024	PURNA CHANDRA MAHAPATRA		
	CONTC/292/2024	MP		242/2026
35	D-CONTC/3298/2024	PURNA CHANDRA MAHAPATRA		
	CONTC/292/2024	MP		243/2026
36	D-CONTC/15844/2026	MAHENDRA BEHERA	SUBRATA MISHRA	
	CONTC/ /	MP		244/2026
37	D-CONTC/22530/2025	GADADHAR DHAL		
	CONTC/2604/2025	MP		245/2026
38	D-CONTC/3298/2024	PURNA CHANDRA MAHAPATRA		
	CONTC/292/2024	MP		246/2026
39	D-BLAPL/2158/2026	JITENDRIYA BANCHHOR @ DHANA		
	BLAPL/831/2026	MP		246/2026
40	D-CONTC/22531/2025	ABHAYA KUMAR NAYAK		
	CONTC/2605/2025	MP		247/2026
41	D-BLAPL/37627/2025	NANDA TAREI	JANMEJAYA KATIKIA	
	BLAPL/12925/2025	MP		247/2026
42	D-BLAPL/4344/2026	SANATAN DALAI		
	BLAPL/1519/2026	MP		248/2026
43	D-CONTC/22532/2025	SATRUGHNA SETHI		
	CONTC/2606/2025	MP		248/2026
44	D-CONTC/10694/2023	PRASANTA KUMAR PANDA		
	CONTC/10694/2023	MP		249/2026
45	D-FAO/15207/2026	KUNI MOHANTY	KAPILA CHARAN NAYAK	
	FAO/ /	MP		389/2026
46	D-FAO/15631/2026	MANAGING COMMITTEE GADADHARA SINGH	MULIK CHARAN MOHAPATRA	
	FAO/ /	MP		390/2026
47	D-FAO/15783/2026	D.M., NEW INDIA ASSURANCE CO.LTD.,	BRAJMOD KUMAR TRIPATHY	
	FAO/ /	MP		391/2026
48	D-FAO/15803/2026	DR. RATNA SENGUPTA	SANGRAM JENA	
	FAO/ /	MP		392/2026
49	D-FAO/15805/2026	RUDRADEV NAIK	SANGRAM JENA	
	FAO/ /	MP		393/2026
50	D-FAO/15810/2026	DR. SUPRITA DASH	SANGRAM JENA	
	FAO/ /	MP		394/2026
51	D-FAO/15853/2026	MANAGING COMMITTEE OF KHANDABANDI RICH SCHOOL	MANJAYURBHANJ	
	FAO/ /	MP		395/2026
52	D-ABLAPL/5278/2026	CHANDRAKALA PALAI	JYOTIRMAYA SAHOO	
	ABLAPL/2304/2026	MP		555/2026
53	D-ABLAPL/37429/2025	ABHAN DAS @ KANHA		
	ABLAPL/14207/2025	MP		556/2026
54	D-ABLAPL/4070/2026	SURENDRA KUMAR SAHU		
	ABLAPL/1796/2026	MP		557/2026
55	D-ABLAPL/1435/2026	RANJIT NAHAK		
	ABLAPL/1350/2026	MP		558/2026
56	D-ABLAPL/4763/2026	SK LUKMAN		
	ABLAPL/2184/2026	MP		559/2026
57	D-ABLAPL/2725/2026	ABULU BEHERA		
	ABLAPL/1285/2026	MP		560/2026

58	D-ABLAPL/3285/2026 ABLAPL/1506/2026	PINTU BISWAL @ SIDHANTA BISWAL MP		561/2026
59	D-ABLAPL/7441/2026 ABLAPL/3224/2026	BISWARANJAN BEHERA MP	DEBASNAN DAS	562/2026
60	D-RSA/3797/2026 RSA/185/2026	NIRAKAR SAHOO MP	RAJAT KUMAR PANAD	610/2026
61	D-RSA/15241/2026 RSA/187/2026	MALAYA RANJAN RATH MP	PRAGYAN PARAMITA MOHANTY	611/2026
62	D-RSA/126/2011 RSA/126/2011	BETIKHAI ROUT MP	M/S.MAHESWAR MOHANTY N.BEHERA	612/2026
63	D-RSA/36154/2024 RSA/313/2024	SATYABAN MEHER MP	MANAS KUMAR CHAND, M/S AMIT PRASAD BOSE,D SAHOO, D K SE	613/2026
64	D-RSA/12531/2026 RSA/ /	RAMESH SAHU MP	PRASANNA KUMAR RATH (1)	614/2026
65	D-RSA/13022/2026 RSA/ /	URMILA SAHOO MP	PRASANNA KUMAR RATH	615/2026
66	D-RSA/55552/2025 RSA/184/2026	BENUDHAR MAHAPATRA MP	HRUDANANDA MOHAPATRA	616/2026
67	D-RSA/15939/2026 RSA/ /	JAMUNA BEWA MP	JYOTI RANJAN DEO	617/2026
68	D-CMP/15735/2026 CMP/ /	MIHIR KANTA SAHOO MP	JAYDEEP PAL	692/2026
69	D-CMP/15623/2026 CMP/ /	BABULI @ UPENDRA MALIK MP	SUBASH CHANDRA ACHARYA	693/2026
70	D-CMP/13012/2026 CMP/ /	BIJAYA KUMAR PANDA MP	GOPAL CHARAN MOHANTY	694/2026
71	D-CMP/15782/2026 CMP/ /	LAXMIDHAR SWAIN MP	SAROJ KUMAR PADHI	695/2026
72	D-CMP/15779/2026 CMP/609/2026	PURNA CHANDRA TARIA MP	MANAS RANJAN BAUG	696/2026
73	D-CMP/15811/2026 CMP/ /	MANAS RANJAN PARIDA MP	SUMIT KUMAR MOHANTY	697/2026
74	D-CMP/15857/2026 CMP/ /	PREMALATA MISHRA MP	PRAKASH KUMAR MISHRA	698/2026
75	D-MACA/15615/2026 MACA/ /	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE COMPANY LIMITED MP		882/2026
76	D-MACA/15615/2026 MACA/ /	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE COMPANY LIMITED MP		883/2026
77	D-MACA/17429/2024 MACA/368/2024	ABDHESH SINGH MP		884/2026
78	D-MACA/15618/2026 MACA/ /	BRANCH MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED MP	SUNDESH KONDRA SUNDARGARH	885/2026
79	D-MACA/15618/2026 MACA/ /	BRANCH MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED MP	SUNDESH KONDRA SUNDARGARH	886/2026
80	D-MACA/14099/2025 MACA/531/2025	MANAGER, LEGAL,(T.P.CLAIM), SRIRAM GENERAL INSURANCE CO. LTD.,KHURDA MP		887/2026
81	D-MACA/15088/2026 MACA/ /	ARJUN KUMBHAR MP	KAPILA CHARAN NAYAK	888/2026
82	D-MACA/15766/2026 MACA/ /	MANAGER-IN-CHARGE, (T.P.HUB), ORIENTAL INSURANCE CO. LTD. MP	PRADEEP KUMAR MATHIASAMBALPUR	889/2026
83	D-MACA/15766/2026 MACA/ /	MANAGER-IN-CHARGE, (T.P.HUB), ORIENTAL INSURANCE CO. LTD. MP	PRADEEP KUMAR MATHIASAMBALPUR	890/2026
84	D-MACA/426/2022 MACA/426/2022	MITRABHANU RAKSA MP	PABITRA KUMAR NAYAK	891/2026
85	D-MACA/426/2022 MACA/426/2022	MITRABHANU RAKSA MP	PABITRA KUMAR NAYAK	892/2026
86	D-MACA/426/2022 MACA/426/2022	MITRABHANU RAKSA MP	PABITRA KUMAR NAYAK	893/2026
87	D-MACA/27202/2025 MACA/888/2025	D.M., NEW INDIA ASSURANCE CO.LTD. MP	GIRIJA PRASAD DUTTA	894/2026
88	D-MACA/15812/2026 MACA/ /	THE MANAGER LEGAL, TATA AIG GENERAL INSURANCE CO LTD. MP		895/2026
89	D-CRLMC/10609/2026	CHANDRA SEKHAR MISHRA@PINKU	KASHINATH PATTANAIK	

	CRLMC/ /	MP		957/2026
90	D-CRLMC/10454/2026	AJAY AGARWAL	DEVASHIS PANDA	
	CRLMC/1142/2026	MP		958/2026
91	D-CRLMC/10614/2026	SASHANKA AKASH BARIK	CHIRANJEEV BIDYABHUSHAN	
	CRLMC/ /	MP		959/2026
92	D-CRLMC/10615/2026	KESHABA ROHIDAS	DAMODAR PANDE	
	CRLMC/ /	MP		960/2026
93	D-CRLMC/6689/2026	KHIRASINDHU BARIK	PRASHANTA KUMAR NAYAK	
	CRLMC/850/2026	MP		961/2026
94	D-CRLMC/10634/2026	KALINGA KESHARI RATH	HARAPRASAD PANDA	
	CRLMC/ /	MP		962/2026
95	D-CRLMC/24733/2025	SURYAMANI JENA		
	CRLMC/3322/2025	MP		963/2026
96	D-CRLMC/10673/2026	DEEPAK MAHAJAN	BIKASH CHANDRA PARIJA	
	CRLMC/ /	MP		964/2026
97	D-CRLMC/3745/2025	M.GURUNATH DORA	SWAGAT KUMAR SAHU	
	CRLMC/557/2025	MP		965/2026
98	D-CRLMC/10676/2026	BADRI NARAYAN MOHANTY	ABHISHEK DASH	
	CRLMC/ /	MP		966/2026
99	D-CRLMC/10696/2026	KALAPATRU DAS	ANUP KUMAR PATTNAIK	
	CRLMC/ /	MP		967/2026
100	D-CRLMC/10712/2026	DIPAK KUMAR SASMAL @ BABUL SASMAL	SURENDRA BEHERA	
	CRLMC/ /	MP		968/2026
101	D-CRLMC/10713/2026	SIDHARTHA DASH	RITURANJAN CHHOTARAY	
	CRLMC/ /	MP		969/2026
102	D-CRLA/6430/2026	KSHYAMA PRASAD DURIA	DHANANJAYA MUND	
	CRLA/247/2026	MP		985/2026
103	D-CRLA/359/2023	KRUSHNA CHANDRA SAHU	NIRANJAN LENKA	
	CRLA/359/2023	MP		986/2026
104	D-CRLA/14305/2025	SRIKANTA SAHOO	PRANAYANEE DASMOHAPATRA	
	CRLA/604/2025	MP		987/2026
105	D-CRLA/32966/2025	DEBRAJ BANARA	CHITTA RANJAN PATTNAIK	
	CRLA/1263/2025	MP		988/2026
106	D-WA/15620/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1415/2026
107	D-WA/15620/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1416/2026
108	D-WA/11195/2026	SUSIL KUMAR BARAL	SANGRAM JENA	
	WA/510/2026	MP		1417/2026
109	D-WA/15788/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1418/2026
110	D-WA/15788/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		1419/2026
111	D-WA/15789/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1420/2026
112	D-WA/15789/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1421/2026
113	D-WA/15813/2026	PUNJAB NATIONAL BANK,NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		1422/2026
114	D-WA/15874/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1423/2026
115	D-WA/15874/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1424/2026
116	D-WA/11856/2026	JAIRAJ SAHA	ABHISHEK DASH	
	WA/ /	MP		1425/2026
117	D-WA/15908/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1426/2026
118	D-WA/15908/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1427/2026
119	D-WP(C)/4995/2026	DEEPAK KUMAR PATRA	ABINASH BARIK	
	WP(C)/4060/2026	MP		6751/2026
120	D-WP(C)/6658/2026	PADMA NAIK		
	WP(C)/5634/2026	MP		6752/2026

121	D-WP(C)/15732/2026 WP(C)/10784/2026	MINATI ROUT MP	BINAYA KUMAR MOHANTY	6753/2026
122	D-WP(C)/9757/2021 WP(C)/9757/2021	AJIT KUMAR PRADHAN MP	SRI BUDHADEV ROUSTRAY,RAMDAS ACHARY	6754/2026
123	D-WP(C)/15506/2026 WP(C)/ /	KARAN KUMAR SINGH MP	ARUN KUMAR PATRA	6755/2026
124	D-WP(C)/33168/2025 WP(C)/23288/2025	DR.TAPAN KUMAR SAHOO MP	PRASANTA KUMAR NANDA	6756/2026
125	D-WP(C)/15734/2026 WP(C)/10860/2026	AMBIKA PRASAD PADHY MP	MANAS PATI	6757/2026
126	D-WP(C)/53246/2025 WP(C)/643/2026	ANATHA CHARAN MOHANTY MP	LINGARAJ SARANGI	6758/2026
127	D-WP(C)/15736/2026 WP(C)/10803/2026	KRIPALI SETHY MP	SHYAM SUNDAR TRIPATHY	6759/2026
128	D-WP(C)/15737/2026 WP(C)/ /	MINI NAYAK MP	STHI PRAGYAN SUNANDINI	6760/2026
129	D-WP(C)/15514/2026 WP(C)/ /	NIRMAL CHANDRA SAHU MP	ARUN KUMAR PATRA	6761/2026
130	D-WP(C)/15738/2026 WP(C)/10813/2026	JAYANTA KUMAR PRADHAN MP	KIRTAN BADHEI	6762/2026
131	D-WP(C)/8846/2026 WP(C)/6583/2026	KAMAL BIHARI DAS MP	SUKANTA KUMAR DALAI	6763/2026
132	D-WP(C)/15515/2026 WP(C)/ /	PANCHANAN HOTA MP	PRASANNA KUMAR MISHRA	6764/2026
133	D-WP(C)/15520/2026 WP(C)/ /	PRAKASH CHANDRA KUANAR MP	LALITENDU MISHRA	6765/2026
134	D-WP(C)/15524/2026 WP(C)/ /	EXECUTIVE ENGINEER, RENGALI RIGHT MP	DEBASIS TRIPATHY, A.G.A	6766/2026
135	D-WP(C)/14028/2025 WP(C)/9899/2025	OMM SUPPORT SERVICES, BALASORE MP		6767/2026
136	D-WP(C)/53564/2025 WP(C)/36848/2025	M/S DHANSAR ENGINEERING PVT. LTD., MP	KOLKATA PANDA	6768/2026
137	D-WP(C)/15745/2026 WP(C)/ /	JAGDISH CHANDRA JENA MP	SUDEEPTA KUMAR SINGH	6769/2026
138	D-WP(C)/15746/2026 WP(C)/ /	M/S.KONARK POWER, JAGATPUR MP	PRAGYAN PARAMITA MOHANTY	6770/2026
139	D-WP(C)/49412/2025 WP(C)/34367/2025	AMARENDRANATH DAS MP		6771/2026
140	D-WP(C)/15526/2026 WP(C)/ /	STATE OF ODISHA MP	SABITA RANJAN PATTNAIK, A.G.A	6772/2026
141	D-WP(C)/49412/2025 WP(C)/34367/2025	AMARENDRANATH DAS MP		6773/2026
142	D-WP(C)/15239/2026 WP(C)/ /	PURNA CHANDRA SAHOO MP	BIJAYA KUMAR SAHOO	6774/2026
143	D-WP(C)/15753/2026 WP(C)/ /	TANMAYA SENAPATI MP	KEDAR CHANDRA SARANGI	6775/2026
144	D-WP(C)/15758/2026 WP(C)/ /	SASMITA PARHI MP	PRASANTA KUMAR SATAPATHY	6776/2026
145	D-WP(C)/49918/2025 WP(C)/35019/2025	SAILENDRA KUMAR ROUSTRAY MP	BHUBANESWAR DASH	6777/2026
146	D-WP(C)/15760/2026 WP(C)/ /	BENUDHAR NAYAK MP	GYANENDRA KUMAR TRIPATHY	6778/2026
147	D-WP(C)/14690/2026 WP(C)/10730/2026	SHREE BALAJI ENGICONS LIMITED, JHAR MP	BRINDA KUMAR MUDULI	6779/2026
148	D-WP(C)/15644/2026 WP(C)/ /	ANUP KUMAR RATH MP	ACHYUTANANDA PATTANAIAK	6780/2026
149	D-WP(C)/15764/2026 WP(C)/10878/2026	BIRANCHI NARAYAN JAGAT MP	GYANA RANJAN SETHI	6781/2026
150	D-WP(C)/15647/2026 WP(C)/ /	SUBHA SANDHYA ROUT MP	SURESH CHANDRA DASH	6782/2026
151	D-WP(C)/15092/2026 WP(C)/10561/2026	NIRMAL KUMAR NAYAK MP	ATUL TRIPATHY	6783/2026
152	D-WP(C)/15765/2026	MALLIK FAIJULLA	NETRANANDA BISWAL	

	WP(C)/ /	MP		6784/2026
153	D-WP(C)/27357/2023	MADHAB KUMAR MALLICK	JAGAMOHAN PATTANAIK	
	WP(C)/27357/2023	MP		6785/2026
154	D-WP(C)/15768/2026	SAHEB JANI	RAJIB LOCHAN PATTNAIK	
	WP(C)/ /	MP		6786/2026
155	D-WP(C)/49833/2025	RAM CHANDRA AGARWALA		
	WP(C)/34557/2025	MP		6787/2026
156	D-WP(C)/51624/2025	BHANJA MINERALS PRIVATE LIMITED		
	WP(C)/35603/2025	MP		6788/2026
157	D-WP(C)/15771/2026	LAXMI PRIYA PANDA	DEEPALI MAHAPATRA	
	WP(C)/10901/2026	MP		6789/2026
158	D-WP(C)/15772/2026	KANAKALATA SWAIN	DEEPALI MAHAPATRA	
	WP(C)/10905/2026	MP		6790/2026
159	D-WP(C)/15773/2026	RABINDRA KUMAR SAHOO	AMIT PATTNAIK	
	WP(C)/ /	MP		6791/2026
160	D-WP(C)/15774/2026	TRILOCHAN SAHA	DEEPALI MAHAPATRA	
	WP(C)/10891/2026	MP		6792/2026
161	D-WP(C)/15775/2026	DAYANIDHI DAS	DEEPALI MAHAPATRA	
	WP(C)/10888/2026	MP		6793/2026
162	D-WP(C)/15776/2026	RAKESH BISWAL	AMIT PATTNAIK	
	WP(C)/ /	MP		6794/2026
163	D-WP(C)/7632/2026	RAMA CHANDRA BEHERA @ SIBANANDASWAIN @ BERIDASH		
	WP(C)/6698/2026	MP		6795/2026
164	D-WP(C)/7632/2026	RAMA CHANDRA BEHERA @ SIBANANDASWAIN @ BERIDASH		
	WP(C)/6698/2026	MP		6796/2026
165	D-WP(C)/19057/2025	PRIYANKA SWAIN	SOUBHAGYA SWAIN	
	WP(C)/12869/2025	MP		6797/2026
166	D-WP(C)/15781/2026	DEBASHISH MALLICK	MANORANJAN SAHOO	
	WP(C)/ /	MP		6798/2026
167	D-WP(C)/15786/2026	PRABHAT KUMAR PALO	DEEPALI MAHAPATRA	
	WP(C)/10895/2026	MP		6799/2026
168	D-WP(C)/15785/2026	SRIKANTA KUMAR SWAIN	DEEPALI MAHAPATRA	
	WP(C)/10890/2026	MP		6800/2026
169	D-WP(C)/24299/2019	SHANKAR GUPTA	M/S.BIBHU PRASAD DAS	
	WP(C)/24299/2019	MP		6801/2026
170	D-WP(C)/11256/2025	CHITTARANJAN JEE	PRAVAT KUMAR BISWAL	
	WP(C)/8088/2025	MP		6802/2026
171	D-WP(C)/15791/2026	SASMITA GHADAI	DEEPALI MAHAPATRA	
	WP(C)/10908/2026	MP		6803/2026
172	D-WP(C)/15804/2026	KARTIKA MOHANANDA	RABINDRA KUMAR PATNAIK	
	WP(C)/ /	MP		6804/2026
173	D-WP(C)/15802/2026	BHOBANI SAHOO	DOLAGOBINDA MOHAPATRA	
	WP(C)/ /	MP		6805/2026
174	D-WP(C)/15806/2026	KASHINATH BEHERA	PRAJNA SARITA MOHANTY	
	WP(C)/10893/2026	MP		6806/2026
175	D-WP(C)/32892/2025	PANCHANAN BHUYAN	PRASANNA KUMAR RATH	
	WP(C)/23890/2025	MP		6807/2026
176	D-WP(C)/2037/2023	GANESH PRADHAN	NIRANJAN PANDA	
	WP(C)/2037/2023	MP		6808/2026
177	D-WP(C)/3218/2026	JUDHISTIRA PANDA	TRILOCHAN DASH	
	WP(C)/3274/2026	MP		6809/2026
178	D-WP(C)/15816/2026	LALIT KUMAR MAHAPATRA	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		6810/2026
179	D-WP(C)/14017/2026	PRAMILA SAHU	NIRANJAN LENKA	
	WP(C)/ /	MP		6811/2026
180	D-WP(C)/3678/2026	UPASNA LAL		
	WP(C)/3052/2026	MP		6812/2026
181	D-WP(C)/21984/2016	NAMITA PATEL	M/S.ASOK MOHANTY	
	WP(C)/21984/2016	MP		6813/2026
182	D-WP(C)/48021/2025	DEBASHIS MOHANTY		
	WP(C)/33511/2025	MP		6814/2026
183	D-WP(C)/7374/2008	TRIPATI PAIK	M/S.P.K.RATH	
	WP(C)/7374/2008	MP		6815/2026

184	D-WP(C)/7374/2008 WP(C)/7374/2008	TRIPATI PAIK MP	M/S.P.K.RATH	6816/2026
185	D-WP(C)/7374/2008 WP(C)/7374/2008	TRIPATI PAIK MP	M/S.P.K.RATH	6817/2026
186	D-WP(C)/15828/2026 WP(C)/ /	SARAT KUMAR SAHOO MP	AJAYA KUMAR TRIPATHY	6818/2026
187	D-WP(C)/11027/2026 WP(C)/8186/2026	JAGANNATH MOHAPATRA MP	PANNAGA BHUSAN PRIYADARSI	6819/2026
188	D-WP(C)/15830/2026 WP(C)/ /	RASHMITA DASH MP	AJAYA KUMAR TRIPATHY	6820/2026
189	D-WP(C)/15831/2026 WP(C)/ /	SUCHISMITA GOCHHAYAT MP	SUBASH CH PANI	6821/2026
190	D-WP(C)/15834/2026 WP(C)/ /	JANATA CO-OPERATIVE SOCIETY, BHADRANUR MP	RANUPAM RATH	6822/2026
191	D-WP(C)/15688/2026 WP(C)/ /	SADANANDA BEHERA MP	BIJAYA KUMAR PARIDA 2	6823/2026
192	D-WP(C)/15839/2026 WP(C)/ /	NIRUPAMA SAHOO MP	AJAYA KUMAR TRIPATHY	6824/2026
193	D-WP(C)/42459/2025 WP(C)/29936/2025	CHANDRABATI NAIK MP	ABHAYA KUMAR SHARMA	6825/2026
194	D-WP(C)/47807/2025 WP(C)/33118/2025	SNS HEALTH CARE, CUTTACK MP	BIBHU PRASAD PANDA	6826/2026
195	D-WP(C)/15848/2026 WP(C)/ /	MANMAYEE PANDA MP	AJAYA KUMAR TRIPATHY	6827/2026
196	D-WP(C)/15840/2026 WP(C)/ /	COLD ROLLING MILL COOPERATIVE CREDIT SOCIETY, SUNDARGARG MP	DEBISH CHAKRABORTY, SUNDARGARG	6828/2026
197	D-WP(C)/55547/2025 WP(C)/1776/2026	MANISA PRIYAMBADA NATH SHARMA MP	SHAMBHU CHARAN NATH SHARMA	6829/2026
198	D-WP(C)/55510/2025 WP(C)/4507/2026	DR.RAJ KISHORE NATH MP	SHAMBHU CHARAN NATH SHARMA	6830/2026
199	D-WP(C)/15859/2026 WP(C)/ /	M/S TOP TECH STEELS PVT.LTD., SUNDARGARG MP	ANURAG KURMY	6831/2026
200	D-WP(C)/15866/2026 WP(C)/ /	M/S.ASHISH KUMAR BEHERA(TRADE NAME:ARTS SKOURMI MINI ROADWAYS), KENDUJHAR MP	ANURAG KURMY	6832/2026
201	D-WP(C)/15718/2026 WP(C)/ /	NABA KUMAR RAY MP	ARUN KUMAR PATRA	6833/2026
202	D-WP(C)/15863/2026 WP(C)/ /	RAJANI KANTA NAYAK MP	ASHOK DAS	6834/2026
203	D-WP(C)/15870/2026 WP(C)/ /	NISHAMANI PATI MP	ASHOK DAS	6835/2026
204	D-WP(C)/15873/2026 WP(C)/ /	BARENDRANATH PARIDA MP	PRAVASH CHANDRA JENA	6836/2026
205	D-WP(C)/15877/2026 WP(C)/ /	SRIDHARA MOHANTY MP	HRUDANANDA MOHAPATRA	6837/2026
206	D-WP(C)/15879/2026 WP(C)/ /	TARAKANTA MOHANTY MP	SANJAY KUMAR DAS	6838/2026
207	D-WP(C)/15880/2026 WP(C)/ /	KANAK KUMAR JENA MP	AMIT PATTNAIK	6839/2026
208	D-WP(C)/15881/2026 WP(C)/ /	SANJULATA MAJHI MP	PRAFULLA KUMAR MOHAPATRA	6840/2026
209	D-WP(C)/15883/2026 WP(C)/ /	SANTOSH KUMAR DALAI MP	AMIT PATTNAIK	6841/2026
210	D-WP(C)/15897/2026 WP(C)/ /	ARPITA ARUNDHATI MP	AMIT PATTNAIK	6842/2026
211	D-WP(C)/15899/2026 WP(C)/ /	RASHMIREKHA SUBUDHI MP	SAIBRATA RATH	6843/2026
212	D-WP(C)/3581/2024 WP(C)/1899/2024	SUKANTA BANKA MP	SIBANARAYAN BISWAL	6844/2026
213	D-WP(C)/15904/2026 WP(C)/ /	SANJIB KUMAR SAHU MP	SWASTI SUOMYA SAHU	6845/2026
214	D-WP(C)/15906/2026 WP(C)/ /	IPSITA MOHANTY MP	SAIBRATA RATH	6846/2026
215	D-WP(C)/49808/2024	CHANDRA SEKHAR PARIDA	SUBHADUTTA ROUSTRAY	

	WP(C)/30190/2024	MP		6847/2026
216	D-WP(C)/15916/2026 WP(C)/ /	PRADIP KUMAR SENAPATI MP	SAIBRATA RATH	6848/2026
217	D-WP(C)/15922/2026 WP(C)/ /	PRAKASH KUMAR KHEDIA MP	SAILAZA NANDAN DAS	6849/2026
218	D-WP(C)/15921/2026 WP(C)/ /	CHAKRADHAR PRADHAN MP	PRAVASH CHANDRA JENA	6850/2026
219	D-WP(C)/20774/2025 WP(C)/14592/2025	TAHASILDAR, RAGHUNATHPUR MP	HEMANTA KUMAR RATSINGH	6851/2026
220	D-WP(C)/15923/2026 WP(C)/ /	M/S MAA GANGESWARI FILLING STATION, MP	ABHAY KUMAR PARIDA	6852/2026
221	D-WP(C)/15926/2026 WP(C)/ /	SANYASI PRADHAN MP	JITENDRA SAMANTARAY	6853/2026
222	D-WP(C)/15924/2026 WP(C)/ /	NIRANJAN TRIPATHY MP	Subhendu Kar	6854/2026
223	D-WP(C)/9531/2026 WP(C)/7115/2026	DIRECTOR, LAND RECORDS, SURVEYS, BOARDS, MP	ANIL KUMAR PRASAD BEHERA, SUDIPTO PANDA, B.S. TRIPATHY (SR)	6855/2026